

O.A.No.42/2005

Dated: 05.03.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)

App: none.

Resp: Shri Praveen Kumar for Shri Anil Srivastava.

This is the matter coming for restoration of the OA and inspite of conditional order, there is no representation on behalf of the applicant, which shows that applicant is not interested in prosecution the same hence, recall application is dismissed for non-prosecution.


MEMBER (J)

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*of
Copy of order
checked 5.3.08
perfect
7.3.08*